

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
STARRED QUESTION NO. 3
TO BE ANSWERED ON 29.11.2021

Ecological Sensitive Areas

*3. ADV. DEAN KURIAKOSE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has any plans to release the final notification demarcating Ecologically Sensitive Areas based on the Dr. Kasturirangan Panel Report;
- (b) if so, the details thereof;
- (c) whether the final status of Ecologically Sensitive Areas with respect to Kerala has been finalised; and
- (d) if so, the details thereof?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI. BHUPENDER YADAV)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARAS (A) to (D) OF LOK SABHA STARRED QUESTION NO. 3 DUE FOR REPLY ON 29.11.2021 REGARDING “ECOLOGICAL SENSITIVE AREAS” BY SHRI ADV. DEAN KURIAKOSE:

The draft notification demarcating Ecologically Sensitive Areas of Western Ghats re-published by the Ministry of Environment, Forest & Climate Change on 3rd October, 2018, based on Kasturirangan Report, is valid up to 31st December, 2021. The suggestions and feedback from the States and other stakeholders are under consideration for finalisation of the notification. The Government has been consistently making all efforts to bring all the States including Kerala on board and for this purpose consultations have been held on 15th February, 2019, 21st May, 2020, 9-10th July, 2020 and 5th October 2021. Efforts are being made to finalise the notification taking into consideration the environmental concerns of the region while simultaneously accommodating the recommendations of the State Governments including Government of Kerala.

Till the finalisation of the notification, the directions issued by the Ministry on 13th November, 2013 and its amendment on 3rd December 2018 in regard to administration of activities in the area proposed, in the draft notification are valid.
